

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 383 of 2018

IN THE MATTER OF:

Gabs Investments Pvt. Ltd. & Anr.

...Appellants

Versus

**Deputy Commissioner of Income Tax
& Ors.**

...Respondents

Present:

For Appellants:

**Ms. Ranjana Roy Gawai and Ms. Vasudha Sen,
Advocates**

ORDER

04.12.2018 Learned counsel for the appellant sought permission to withdraw the appeal. Prayer is allowed with liberty to move before the appropriate Forum.

The appeal stands disposed of as withdrawn with aforesaid liberty.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

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